

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 38 of 2013

Dated : 2nd December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Steel Furnace Association of India ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Sikha Ohri

Counsel for the Respondent(s): Mr. Sakesh Kumar for R.1

ORDER

Written Notes has already been filed by the learned counsel for the Appellant and he has also finished his arguments.

Post the matter for further submissions on **09.01.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/ak